Annexure – 3

Name of the corporate debtor: I World Business Solutions Private Limited; Date of commencement of CIRP: 04.06.2024; List of creditors as on: 08.04.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India (E - Andhra Bank)	25.06.2024	898,281,895.00	898,281,589.00	Financial debt	898,281,589.00	898,281,589.00	No	61.19%	**0**	0	**0**	**0**	
2	J.C Flowers Asset Reconstruction Pvt Ltd	26.06.2024	572,367,500.00	488,158,902.00	Financial debt	488,158,902.00	488,158,902.00	No	33.25%	83,398,832.00	0.00	809,766.00		1) Rs 8,33,98,832 (8,10,00,000 +23,98,832 realised against the sale of property) is kept under contingent claim as the amount has already been realized to the creditor and is subject to dispute. 2) the amount of legal charges of Rs 8,09,766 is rejected due to non-admissibility
	Total		**1,470,649,395.00**	**₹ 1,386,440,491.00**		**1,386,440,491.00**	**1,386,440,491.00**		**94.44%**	**83,398,832.00**	**0.00**	**809,766.00**	**-**	

Annexure – 4

Name of the corporate debtor: I World Business Solutions Private Limited; Date of commencement of CIRP: 04.06.2024; List of creditors as on: 08.04.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Anju Assets Pvt Ltd	26.06.2024	₹ 19,665,369.00	₹ 6,438,000.00	Financial debt	₹ 0.00	No	0.44%	0.00	0.00	₹ 13,227,369.00	₹ 0.00	total amount of Rs 1,32,27,369/- is rejected, as the amount of Rs. 85,62,000 is already paid by the corporate debtor, and further interest of Rs. 46,65,396 is also rejected, as no document available substantiates the interest amount.
2	Bhadani Financer Pvt Ltd	26.06.2024	₹ 94,110,170.00	₹ 50,000,000.00	Financial debt	₹ 50,000,000.00	No	3%	0.00	0.00	₹ 0.00	₹ 44,110,170.00	Requisite supporting documents have been sought and are awaited from the claimants.
3	Vintage Footwear Pvt Ltd	25.06.2024	₹ 26,880,404.00	₹ 25,208,334.00	Financial debt	₹ 0.00	No	1.72%	0.00	0.00	₹ 1,672,070.00	₹ 0.00	Interest amount of Rs.16,72,070/- is rejected as you have calculated the interest factor as per the compound interest method. However, due to the non-availability of a method of charging of interest, the Resolution Professional has considered 12% simple interest.
4	Tript Singh	25.06.2024	₹ 103,600,000.00	₹ 0.00	Financial debt	0	Yes	0%	0.00	0.00	₹ 103,600,000.00	₹ 0.00	Requisite supporting documents have been sought and are awaited from the claimants.
	Total		**₹ 244,255,943.00**	**₹ 81,646,334.00**	**-**	**₹ 50,000,000.00**		**5.56%**	**0.00**	**0.00**	**₹ 118,499,439.00**	**₹ 44,110,170.00**	

Notes:

1. This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time. In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.
2. Principal amount has been verified on the basis bank statements, as per Section 65B of The Banker's Book Evidence Act, 1891 (as applicable), and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.
3. Calculations for interest and penal interest not shared / not shared in Excel: Interest on claim has been verified based on calculations received from creditors.
4. The above mentioned voting share has been computed based on amounts verified as of date.